

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3283
ANSWERED ON:23.08.2011
CGEWHO HOUSING SCHEME
Pal Shri Jagdambika

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has received any complaints regarding irregularities in the exclusion of officers / employees of certain Central Government offices including constitutional autonomous bodies in the recent housing schemes of the Central Government Employees Welfare Housing Organisation (CGEWHO) including the housing scheme of Greater Noida;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (c) : Representations have been received from the Rajya Sabha Secretariat Employees Association and Lok Sabha Secretariat Employees Association for their inclusion in priority –I category of CGEWHO . Action is being taken as per CGEWHO guidelines .